

**Office of the District Judge, Purba Medinipur.**  
**(English Department)**

Order No. 78.....

Dated 19.09.2020

In order to support "**Go Green Movement**", to reduce the use of papers and cartridges and also to reduce the expenditure under the head 'Office Expenses', it has now been decided that henceforth from the office of the undersigned most of the communications will be sent to all the Judicial Officers of Purba Medinipur to their official mail in soft copies.

In view of such, all the Judicial Officers are hereby requested once again to forward their e-mail id and Mobile No./Nos. (preferably having whatsapp facilities) to the office of the undersigned within three days from the receipt hereof by sending mail to the official mail of the undersigned but **not by sending any letter.**

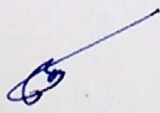
All the judicial officers are also requested to collect the phone Nos. (preferably having whatsapp facilities) of the staff under their immediate control and to forward the same through e-mail to the official mail of the undersigned preferably within 7 days from the receipt hereof.

Official mail of District Judge, Purba Medinipur is as under :

**distjudge.purbamedinipur@gmail.com.**

Office to inform all concerned.

S.A. to upload in website.

  
District Judge,  
Purba Medinipur  
19.09.2020

**Office of the District Judge, Purba Medinipur.**  
**(English Department)**

Memo No. 309(11)/XIV-3, dated, 19.09.2020

Copy forwarded for information and necessary action to :-

1) The Additional District & Sessions Judge, 1st/2nd/3rd Court, Tamluk/Contai/Haldia.

Contd.....2.

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- 2) The Additional District & Sessions Judge, Fast Track, 1st/2nd Court, Tamluk/Contai/Haldia.
- 3) The Chief Judicial Magistrate, Purba Medinipur.
- 4) The Additional Chief Judicial Magistrate, Contai/Haldia.
- 5) The Additional Chief Judicial Magistrate-II, Haldia.
- 6) The Civil Judge (Sr. Divn.), 1st/2nd Court, Tamluk/Contai /Haldia.
- 7) The Civil Judge (Jr. Divn.), 1st/2nd/Addl. Court, Tamluk/Contai/ Haldia.
- 8) The Judicial Magistrate, 1st/2nd/3rd Court, Tamluk/Contai/Haldia.
- 9) The Court Manager, District Judge's Court, Purba Medinipur at Tamluk.
- 10) The System Assistant, District Judge's Court, Purba Medinipur at Tamluk.
- 11) The Nazir, District Judge's Court, Purba Medinipur at Tamluk/Contai/Haldia with a direction to affix a copy of the same in the Office notice board.



District Judge,  
Purba Medinipur  
19.09.2020